

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2840**  
**ANSWERED ON 24.03.2023**

**RAYAGADA DIVISION JURISDICTION**

2840 DR. PRASHANTA NANDA:

Will the Minister of RAILWAYS be pleased to state:

- (a) details of budgetary allocation and expenditure for establishment of new Rayagada Division under East Coast Railway since 2019;
- (b) whether Government has initiated process of land acquisition for construction of new Division office Building and Staff Quarters;
- (c) if so, physical progress and details of land transferred to Railways; and
- (d) details of new Rayagada Division jurisdiction and the time by which it is likely to become operational?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a): A work titled "Creation of new South Coast Railway Zone and new Rayagada Division in East Coast Railway" was included in Budget 2020-21 under Capital Expenditure at an estimated cost of ₹170 Cr. Till date, an outlay of ₹3.80 Cr. has been released and ₹0.15 Cr. utilized for this work. An outlay of ₹10 Cr. has been proposed for this work in 2023-24.

(b) & (c): Land acquisition is not required at present as new Division office building and staff quarters are planned in Railway land available at Rayagada.

(d): The Detailed Project Report, which inter-alia contains the territorial jurisdiction of new Rayagada Division has already been prepared. Divisional boundary will be finalized based on operational and administrative requirements, consistent with the needs of economy and efficiency. Presently, no time frame can be fixed for operationalisation of Rayagada Division.

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